

[*Translation*]

**Review of J.R.Y.**

898. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken a decision to review the Jawahar Rojgar Yojana; and

(b) if so, the details thereof and the action taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). The Government has taken-up the work of Concurrent Evaluation of Jawahar Rojgar Yojana (JRY) to assess its impact in rural areas in relation to the stated objectives of the programme. The review of the J.R.Y. will be considered in the light of the findings of the Concurrent Evaluation.

In the course of Concurrent Evaluation which has already been launched, the impact of the programme on the type of assets created under the J.R.Y., its usefulness to the society in general and poor sections of the community in particular and the contribution of J.R.Y. to the welfare of the families below poverty line will be the main points of the Evaluation.

**Revival of closed Public Sector Undertakings**

899. SHRI BHUBANESHWAR PRASAD MEHTA: Will the PRIME MINISTER be pleased to state:

(a) the number of public undertakings lying closed in the country and the number of labourers who were working therein; and

(b) the details of the plan of the Govern-

ment to revive the closed public undertakings and to provide jobs to the labourers who were rendered jobless?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) There is no Central Public Sector Undertakings lying closed in the country.

(b) Does not arise.

[*English*]

**Implementation of National Capital Region Plan**

900. SHRI SANAT KUMAR MANDAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the ambitious National Capital Region (NCR) Plan, aimed at decongesting capital city, has gone away;

(b) if so, the reasons therefor;

(c) the progress made so far to shift the various Central Government subordinate offices as also of public sector undertakings like NTPC, BHEL, FCI and others outside Delhi to relieve the congestion;

(d) whether the Union Government is drawing up a comprehensive policy for the development of the NCR and to decongest Delhi; and

(e) if so, the broad features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) The Offices of National Labour Institute and National Vocational Training Insti-

tute have shifted to NOIDA and office of Postal Staff College to Ghaziabad recently. It has been decided to shift 13 more Government offices also to places outside Delhi. The Government offices also to places outside Delhi. The Government has also decided to shift 25 Public Sector Undertakings out of Delhi. However, none of them has actually shifted so far. The matter has been taken up at a high level with the administrative Ministries concerned.

(d) The National Capital Region Planning Board constituted under the National Capital Region Planning Board Act, 1985 has already prepared a Regional Plan for the harmonious development of the National Capital Region. The Plan has come into force with effect from 23rd January, 1989.

(e) The plan is an inter-related policy frame covering all sectors of development namely demography, human settlement, land-use, economic activities, transport and tele-communications, public services, ecology, environment and shelter. The Plan envisages that location of new establishments and expansion, of existing ones is outside Delhi, specially in the towns identified for development on priority basis. To decongest Delhi's transport system, the plan envisages strengthening and widening of the National Highways, development of an inner and outer grid road system, and a regional rail by-pass to avoid by passable traffic now moving through Delhi.

#### **Ships for Ocean Research**

901. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to build four ships for ocean research;

(b) if so, the details thereof; and

(c) the time by which the ships will be built?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There is no proposal in the Department to build four ships.

(b) and (c). Does not arise.

[*Translation*]

#### **Difference in the Prices of Packed and Loose Edible Oils**

902. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether there is a vast difference in the prices of packed edible items and the loose items; and

(b) if so, the steps the Government propose to ensure that these items are available at equal prices by reducing the packing charges?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). In the case of edible items of mass consumption, there is only marginal difference in the prices of packed and loose items. In view of the higher cost of packing in tins the exact equality in prices is not possible. However, in the cases where selected edible items are sold in costly packaging material, efforts are being made to go in for alternative cheap packaging material to reduce the prices. In respect of imported Palmolein the supply of edible oil through the public distribution system is being arranged through polypack of 1 kg. each by the Government.